

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 3rd December, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Execution Application No. 2/2015 (M.A. No. 1251/2015) in Original Application No. 469/2015	Amit Kumar Vs. State of Uttarakhand & Ors.	Ms. Pooja Dhar, Adv. for Applicant
2.	Original Application No. 510/2015 (M.A. No. 1234/2015)	Kamal Kishore Vs. Union of India & Ors.	Mr. G. K. Chauhan, Adv. for Applicant
3.	Original Application No. 511/2015 (M.A. No. 1231/2015)	Social Action for Forest and Environment (SAFE) Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 265/2015	Renu Vs. Union of India & Ors.	Mr. Vishwa Pal Singh, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1, 2 & 5 Ms. Mala Narayan, Adv. for R-3 & 4 Mr. Abhishek, Adv. for R-6 & 7 Mr. Ravi Kant Pal, Adv. for R-8
FOR HEARING			
5.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5&8 Mr. Rajiv Bansal, Adv. for R -3, DDA. Mr. Azhar Alam, Adv. For R-4. Mr. Vivek K. Tondon, Adv. For R-5 & 8. Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. in M.A. No. 898/2013 Mr. Pankaj Kumar, SI for Delhi Police
6.	Original Application No.191/2013	Tiger Protection Group Vs Union of India & Ors.	Mr. Mubashir Mushtaq & Mr. Gautam Narayan, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5 Mr. V. K. Shukla & Mr. C.D. Singh Adv. for R-3 Mr. Aditya Sharma, Adv. for R-4 Mr. Shiv Mangal Sharma, AAG with Mr. Shrey Kapoor, Adv. for R-7

7.	Original Application No.183/2014	Toxics Link Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant</p> <p>Ms. P. Batra Singh, Adv. for R-1 Mr. S.L. Gundli Sr.Law Officer,CPCB forR-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Dhananjaj Baijal, Adv. For R-4 Mr.Anil Shrivastav & Mr.SanyamSaxena for R-5 Mr. Shuvodeep Roy, Advs. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-7 Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. for R-8 Ms. Yogmaya Agnihotri, Adv. for R-9 Mr. Shubham Bhalla, Adv. for R-10 Mr. Alok Kumar, Adv. for R-11 Mr. Balendu Sakhar, Adv. for R-12 Mr. Pradeep & Mr. Daleep Kr. Dhayani, Advs. for R-13 Mr. Narender Hooda, Sr. Adv. for R-14 Mr. D.K.Thakur, Adv. for R-15 Mr. Arif Sikander Mir, Adv. for R-16 Mr. Jayesh Gaurav, Adv. for R-17 Mr. Devraj Ashok, Adv. for R-18 Mr. Jogy Scaria, Adv. for R-19 Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Advs. for R-20 Mr. Tayenjam Momo Singh,Adv.for R-21 Mr. Pragyan Sharma, Adv. for R-22 Mr. K.V. Garish Chaudhary, Adv.forR-23 Mr. A.K. Panda, Adv. for R-24 Mr. Abhimanyu Garg, Adv. for R-25 Mr. Anup Singh, Adv. for R-26 Mr. Anil Shrivastav and Mr. Sanyam Saxena, Advs. for R-27 Mr. M. Yogesh, Adv. for R-28 Ms. Ritu Raj Biswas, Adv. for R-29 Mr. Mukesh Verma, Adv. for R-30 Mr. Pradeep Misra, Adv. for R-31 Mr. Amit Agarwal, Adv. for R-32 Mr. Suryanaran Singh, Adv. for R-45 Ms. Savitri Pandey, Adv. for R-61 Mr. K.V. Jagdishvaran, Adv. for APCC Andaman & Nicobar Islands Mr. Rudreshwar Singh,Adv. for Bihar SPCB Mr. Vineet Malik, Adv.forStateofHaryana Mr. Gopal Jha, Adv. for State of Bihar Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv.for State of WB Mr. Devraj Ashok,Adv.for Karnataka SPCB Mr. Pragyam Sharma and Heshu, Advs. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Advs. for State of Tamil Nadu Mr. Amit Agarwal, Adv. for WBPCB. Mr. Anil Shrivastav, Adv. For State of Arunachal Pradesh. Mr. Rajul Shrivastav, Adv. For MPPCB. Rituraj Bisnoi and Mr. Gopal Singh, Advs. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Advs. for State of Goa</p>
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8.	Original Application No.13/2015 (M.A.No.32/2015)	Dr. Amarjit Singh Nalwa & Ors. Vs. The State of NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Sanjay Dewan and Mr. Narender Pal Singh, Advs. for R-1, 2, & 6. Ms. Puja Kalra, Adv. for R-5. Mr. Vikas Rana, SI, DP for R-6. Mr. D. Rajeshwar Rao & Mr. Charanjeet Singh, Advs, for Gram Sabha
9.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Mr. Gudipati G. Kashyap, Adv. Ms. Shweta Misra, Adv. for R-4
10.	Original Application No. 302/2015 (M.A. No. 1147/2015 & M.A. No. 1229/2015)	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant Mr. Amit Gupta, Adv. for Applicant in M.As Ms. P. Batra Singh, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for R-2 Mr. Raj Kumar, Adv. with Mr. S. L. Gundli, SLO for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar & Ms. Niti Arora, Advs. for R-8 Mr. Tarunvir S. Khehar, Adv. for R-12 Aly Mirza, Mausii Kukreja, Advs. for R-13 Mr. Balendu Shekhar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener
11.	Original Application No. 306/2015 (M.A. No. 1237/2015)	Rahul Khatri Vs. North Delhi Municipal Corporation & Ors.	Mr. Vishnu Sharma, Adv. for applicant Mr. Puja Kalra, Adv. for R-1 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-2 Mr. Sanjeev Anand & Mr. Arush Khanna, Advs. for R-3

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